



INTELLECTUAL
PROPERTY INDIA
PATENTS/DESIGNS/
TRADE MARKS
GEOGRAPHICAL
INDICATIONS



भारत सरकार / GOVERNMENT OF INDIA

व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY

बौद्धिक संपदा भवन / IP BHAWAN

चाणक्यपुरी ओवरब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 30/10/2023

CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1763728 /29	Opp. No. AMD- 758635	M/S. JASANI & CO. / M/S. NATIONAL EXPORT INDUSTRIES V/S M/S. Y. J. TRIVEDI & CO. / SHREE DAMODAR OIL MILL	Jayendra Modi, Hearing Officer Main Matter
02	1554281 /11	Opp. No. AMD- 736505	M/S TRADESAFE / BHAUTIK INDUSTRIES V/s M/S. ZEUSIP ADVOCATES LLP.	Jayendra Modi, Hearing Officer Main Matter
03	1884649 /05	Opp. No. AMD- 774638	M/S. TRADESAFE / GSP CROP SCIENCE PRIVATE LIMITED V/S M/S. VISHESH & ASSOCIATES/ ALKEM LABORATORIES LTD.	Jayendra Modi, Hearing Officer Main Matter

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
04	1216325 /01	Opp. No. AMD- 189824	M/S. K. I. RAVAL & CO. / NATIONAL ORGANIC FERTILIZER V/s M/S. NANDISH CHUDGAR / GUJARAT NARMADA VALLEY FERTILIZERS COMPANY LTD.	Jayendra Modi, Hearing Officer Main Matter
05	1482864 /05	Opp. No. AMD- 717952	M/S. K.C. PATEL & CO. / ANHOX HEALTHCARE PVT. LTD. V/S M/S. ARISTO PHARMACEUTICALS (P) LTD.	Shivangi Rana, Hearing Officer Main Matter
06	1585921 /15	Opp. No. AMD- 747470	M/S. Y. J. TRIVEDI & CO. / JP ISCON PVT LTD V/S M/S VISHESH AND ASSOCIATES / INTERNATIONAL SOCIETY FOR KRISHNA CONSCIOUSNESS	Shivangi Rana, Hearing Officer Main matter
07	2502525 /05	Opp. No. AMD- 829985	M/S. SHETH & CO., ADVOCATES / JIGNESHKUMAR VASANTLAL MALOT Vs M/S TRADE MARK PROTEC CO. / THREE-N- PRODUCTS PVT. LTD.	Shivangi Rana, Hearing Officer Main Matter

08	560225 /16	Opp. No. AMD- 190827	M/S R. R. SHAH & CO. / SMT. MANJULABEN VASUDEV BHATT V/s M/S. SUSHANT SINGH / HINDUSTAN PENCILS LTD.	Shivangi Rana, Hearing Officer Main Matter
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CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1490538 /05	Opp. No. AMD- 749438	M/S. Y. J. TRIVEDI & CO. / INTAS PHARMACEUTICALS LTD V/S M/S. ARISTO PHARMACEUTICALS LIMITED. / ARISTO PHARMACEUTICALS PRIVATE LIMITED	Jayendra Modi, Hearing Officer Main Matter
02	4892690 /25	Opp. No. AMD- 1125680	M/S LEX OPEROSE ADVISORY LLP / ASHOK LOKUMAL REWANI V/s M/S. GRASIM INDUSTRIES LIMITED.	Jayendra Modi, Hearing Officer Rule-46
03	4243343 /09	Opp. No. AMD- 1045164	M/S. GAURAV SONI, ADVOCATE / JITENDRA CHAMPALAL JAIN V/S M/S. SIDDHARTH BATRA / M/S UNITECH LTD.	Jayendra Modi, Hearing Officer Delayed evidence u/r- 45

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
04	1638353 /31	Opp. No. AMD- 744692	M/S. G. D. BANSAL & ASSOCIATES / SUSHIL DHARIWAL S/O. SH. S.R. DHARIWAL V/s M/S. DELHI TRADE MARK COMPANY / HELLO MINERALS WATER PVT. LTD.	Jayendra Modi, Hearing Officer Main Matter
05	1424342 /16	Opp. No. AMD- 718002	M/S. PARSHWANATH REALTY PRIVATE LIMITED. V/S M/S. ASHOKA TRADE MARKS CO. / PARASNATH AND ASSOCIATES PRIVATE LIMITED.	Shivangi Rana, Hearing Officer Main Matter
06	1424342 /16	Opp. No. AMD- 717999	M/S. PARSHWANATH REALTY PRIVATE LIMITED. V/S M/S. ASHOKA TRADE MARKS CO. / PARSVNATH DEVELOPERS LTD.	Shivangi Rana, Hearing Officer Main matter
07	1192242 /07	Opp. No. AMD- 201427	M/S. TRADESAFE./ RAMNIKLAL G. KOTECHA Vs M/S CHANDRAKANT M. JOSHI	Shivangi Rana, Hearing Officer Main Matter + TM-16

08	1585928 /22	Opp. No. AMD- 747473	M/S. Y. J. TRIVEDI & CO. / JP ISCON PVT LTD V/s M/S. VISHESH AND ASSOCIATES / INTERNATIONAL SOCIETY FOR KRISHNA CONSCIOUSNESS	Shivangi Rana, Hearing Officer Main Matter
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Time: 11:00 AM

Date: 01/11/2023

CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1403478 /21	Opp. No. AMD- 718250	M/S. JASANI & COMPANY / GLARE CUTLERY PRIVATE LIMITED V/S M/S. TRADESAFE / GLARE APPLIANCES PVT. LTD.	Shivangi Rana, Hearing Officer Main Matter
02	1585924 /18	Opp. No. AMD- 747472	M/S Y. J. TRIVEDI &CO. / JP ISCON PVT LTD. V/s M/S. VISHESH AND ASSOCIATES / INTERNATIONAL SOCIETY FOR KRISHNA CONSCIOUSNESS.	Shivangi Rana, Hearing Officer Main Matter
03	1577029 /05	Opp. No. AMD- 743721	M/S. Y. J. TRIVEDI & CO. / INTAS PHARMACEUTICALS LTD V/S M/S. ZEUSIP ADVOCATES LLP	Shivangi Rana, Hearing Officer Main Matter

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
04	1294954 /05	Opp. No. AMD- 212416	M/S. D. C. DANI & ASSOCIATES / CUBIT HEALTHCARE V/s M/S. REMFRY & SAGAR	Shivangi Rana, Hearing Officer IP
05	1486333 /05	Opp. No. AMD- 727143	M/S. FATEHCHAND C. SHAH & CO. / PRABHUDAS KISHORDAS TOBACCO PRODUCTS LIMITED ALSO TRADING AS HELIOS PHARMACEUTICAL V/S M/S. AMARJIT & ASSOCIATES / SUN PHARMACEUTICAL INDUSTRIES LIMITED	Shivangi Rana, Hearing Officer Main Matter
06	1486333 /05	Opp. No. AMD- 726471	M/S. FATEHCHAND C. SHAH & CO. / PRABHUDAS KISHORDAS TOBACCO PRODUCTS LIMITED ALSO TRADING AS HELIOS PHARMACEUTICAL V/S M/S. VISHESH & ASSOCIATES. / ALKEM LABORATORIES LTD.	Shivangi Rana, Hearing Officer Main matter
07	2703568 /30	Opp. No. AMD- 894070	M/S. RISHIT BHATT & CO. / THACKER PARESH NATAVARLAL Vs M/S JATIN Y. TRIVEDI / PATEL & CO.	Jayendra Modi, Hearing Officer Main Matter
08	2703568 /30	Opp. No. AMD- 894055	M/S. RISHIT BHATT & CO. / THACKER PARESH NATAVARLAL Vs M/S WORLDWIDE REGISTRATION BUREAU / SHAKTI BHOG FOODS LTD.	Jayendra Modi, Hearing Officer Main Matter

09	2995155 /43	Opp. No. AMD- 1040315	M/S. G. D. BANSAL & ASSOCIATES. / LOTUS DAIRY PRODUCTS PRIVATE LIMITED Vs M/S BANSAL & COMPANY / LOTUS HERBALS PRIVATE LIMITED	Jayendra Modi, Hearing Officer Rule-45(2)
10	4561348 /25	Opp. No. AMD- 1087730	M/S H.R.GUPTA & COMPANY / RAKESH SHARMA V/s M/S. LALJI ADVOCATES / IRFAN POLYMERS	Jayendra Modi, Hearing Officer Rule-46(2)